

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:550

ANSWERED ON:24.02.2009

NURSERY SCHOOLS

Chandrapan Shri C.K.;Reddy Shri Suravaram Sudhakar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Delhi High Court has directed the Government to start nursery classes in Government schools with better facilities to meet the increased demand for nursery admissions;
- (b) if so, the details thereof;
- (c) the total amount earmarked for the purpose;
- (d) the time by which these classes are likely to be started;and
- (e) the States which have been selected for the purpose?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRI M.A.A. FATMI)

(a)to (e) The Govt. of NCT of Delhi had taken a decision to introduce one year pre-primary class in all Government Sarvodaya Vidyalayas having class-I within its jurisdiction within 3 years.Children from the immediate neighbourhood completing 4 years of age by 31st March of the academic year are eligible for admission to such pre-primary class.The High Court of Delhi in its order dated 26.9.2007 in WP(c) 12490/2006 had noted the decision of the Government of NCT of Delhi. An approximate expenditure of Rs. 15 crores for schools run by Department of Education of Delhi was indicated as an estimation in the High Court order.This is in addition to further requirement in MCD schools.